

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

23. IA 2938/2023 IA 489/2022 in C.P.(IB) 2826/MB/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-** IA 2938/2023 Jagdish Ahuja Vs. Kalisma Steel Pvt Ltd  
IA 3919/2023 Cirp Consultancy Services Private Limited Vs. Jagdish R Ahuja Liquidator of Kalisma Steel Pvt Ltd  
IA 489/2022 Mr. Harshad Tendulkar Vs. Kalisma Steel Pvt Ltd  
**IN THE MATTER OF**  
**Welspun Steel Ltd.**  
V/s  
**Kalisma Steel Pvt. Ltd.**

**Section: 60(5) Sec 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2938 of 2023:-** Counsel, Darryl Pereira appeared for the Applicant/Liquidator through VC. List this matter on **03.07.2024**.

**IA 489 of 2022:-** Counsel, Prabhuraj appeared for the Applicant through VC and Counsel, Darryl Pereira appeared for the Liquidator through VC. Counsel appearing for the Applicant seeks time to argue the matter as his senior is not available. This is the last and final opportunity granted to the Applicant to argue the matter on the next date of hearing. Counsel appearing for the Liquidator insisted to argue the matter. Request made by the Liquidator will be entertained on the next date of hearing. List this matter on **03.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**